

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-24/2003/5866/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Dr. Manash Baruah,
District & Sessions Judge,
Nalbari.

Dated Guwahati the th 18 July, 2024.

Sub: **Casual leave and station leave permission.**

Ref:- Your letter Nos. DJNB/4466/dated 02.07.2024 & DJNB/4604, dated 09.07.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 09.07.2024 till the morning of 10.07.2024** and **two days casual leave on 15.07.2024 and 16.07.2024 along with station leave permission, from the evening of 12.07.2024 till the morning of 18.07.2024, with your officially allotted vehicle, at own cost.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

SD/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-24/2003/5867/A, dated , 18-07-24

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

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